

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

**Item No. 609**  
**IB-65/ND/2024**

**IN THE MATTER OF:**  
**M/s Keren Polyplast India Ltd**

**...PETITIONER**

**Section**  
**U/s 59 of IBC**

**Order delivered on 13.05.2024**  
**HYBRID HEARING (PHYSICAL & VC)**

**Coram:**  
**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**  
**For the Petitioner/Operational Creditor :**  
**For the Applicant**  
**For the RoC**

**:Adv Awnish Kumar**  
**:Adv. Jyoti Khurana**

**ORDER**

Ld. Counsel on behalf of the Petitioner is present and submitted that in terms of the order dated 09.02.2024, they have served the RoC and IBBI and has filed the proof of service. Proxy Counsel on behalf of RoC is present and submitted that they have filed their report, however their report is not reflected on the e-portal. Ld. Counsel for the RoC may approach the Registry and cure the defects so that the same appears on the e-portal. List the matter on **08.07.2024**.

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(Mahendra Khandelwal)**  
**Member (J)**